

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1709  
ANSWERED ON:10.08.2011  
SRINAGAR AIRPORT  
Shariq Shri Sharief Ud Din

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether Srinagar airport has been declared as an International airport;
- (b) if so, the details thereof;
- (c) whether flights to foreign destinations including Dubai are operated from the airport;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the details of new flights likely to be introduced from the airport?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a): Yes, Madam.

(b): Srinagar Airport has been declared as an International Airport vide Government of India Notification dated 11-03-2005.

(c), (d), (e) & (f): At present, no scheduled international flights are operating ex-Srinagar. As far as Indian carriers are concerned, they are free to mount services to foreign destinations from any point of India in accordance with the respective bilateral air services arrangements. However, actual operations by any airlines are always decided by its own commercial judgement.

Regarding domestic operations, Government has laid down route dispersal guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country including North-East region. It is however, up to the airlines to provide air services to specific places including Srinagar airport depending upon the traffic demand and commercial viability. As such airlines are free to operate anywhere in the country subject to compliance of route dispersal guidelines issued by the Government.